GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1971 TO BE ANSWERED ON DECEMBER 14, 2023 FUNDS UNDER AMRUT

NO. 1971. SHRI KESINENI SRINIVAS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds allocated, released and utilized for projects under AMRUT2.0 during the last three years, State-wise;
- (b) the list of various projects undertaken and costs incurred as part of the AMRUT 2.0 scheme in Andhra Pradesh, especially in Vijayawada Municipal Corporation;
- (c) the details of baseline household tap water and sewer/septage connections in Vijayawada and achievements of the scheme in reducing the gaps in service delivery so far;
- (d) whether the Government has received any proposals from Andhra Pradesh under AMRUT 2.0 for projects related to the development of stormwater drainage, rejuvenation of water bodies and creation of community green spaces in Vijayawada; and
 - (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): The details of funds allocated, released and utilized for projects under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 during the last three years is at ANNEXURE-I.
- (b): For the state of Andhra Pradesh, ₹2,948 crore has been allocated as Central Assistance (CA) for implementation of projects under AMRUT 2.0. So far, 552 projects worth ₹8517.69 crore (including Operations & Maintenance cost) have been approved by the Apex Committee for AMRUT 2.0 Mission in Ministry of Housing and Urban Affairs (MoHUA). Of these, Detailed Project Reports (DPRs) have been prepared for 316 projects worth ₹3,445.07 crore. Notice Inviting Tender (NIT) for 214 projects worth ₹2,395.91 crore have been issued. 180 projects worth ₹738.75 crore have been awarded, out of which, 8 projects worth ₹46.83 crore has been completed.

In Vijayawada Municipal Corporation, under AMRUT 2.0, 13 projects worth ₹593.37 crore have been approved by Apex Committee of Ministry of Housing and Urban Affairs. The list of various projects taken under AMRUT 2.0 in Vijayawada district is Attached as ANNEXURE-II.

- (c): Water & Sanitation is a State subject and management of water & sanitation are State Governments' responsibility. However, Ministry of Housing and Urban Affairs supplement the efforts of the State/ Urban Local Bodies (ULBs) in these sectors through various flagship programmes like AMRUT & AMRUT 2.0. As reported by the State, for Vijayawada Municipal Corporation, the number of households with tap connections are 2,31,140 and number of households with sewer connections are 1,51,739 for the year 2021. Through the projects approved by apex committee, a total number of 45,956 household tap water connections and 21,576 household sewer/ septage connections have been proposed for Vijayawada Municipal Corporation under AMRUT 2.0.
- (d) & (e): A total of 05 projects worth ₹30.55 crore for rejuvenation of water bodies have been approved by Apex committee MoHUA under AMRUT 2.0 in Vijayawada Municipal Corporation. The details are attached as ANNEXURE-III.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1971 REGARDING "FUNDS UNDER AMRUT" DUE FOR ANSWER IN THE LOK SABHA ON 14 DECEMBER, 2023.

FUNDS ALLOCATED, RELEASED AND UTILIZED UNDER AMRUT 2.0

	State / UT	Allocation		Releases				UC received			
		Alloca	ation		Financ	ial year		Financial year			
S.NO		Committed CA (Projects)	Committed (A&OE)	2021-22	2022-23	2023-24	Grand Total	2021-22	2022-23	2023-24	Grand Total
1	Andaman And Nicobar	36	1.16	-	•	-	-	-	-	-	-
2	Andhra Pradesh	2948	95.81	15.60	13.12	30.00	58.72	-	200.22	-	200.22
3	Arunachal Pradesh	226	7.35	2.90		30.03	32.93	2.90	-	-	2.90
4	Assam	775	25.2	10.00	56.65	1.75	68.40	8.02	-	-	8.02
5	Bihar	2628	85.41	28.60		400.53	429.13	-	-	-	-
6	Chandigarh	170	5.52	-	33.30	20.00	53.30	-	-	-	-
7	Chhattisgarh	1303	42.33	17.80	148.40	-	166.20	-	-	-	-
8	Dadra And Nagar Haveli And Daman And Diu	30	0.99	-	-	-	-	-	-	-	-
9	Delhi	2885	93.73	0.90	211.41	-	212.31	-	-	-	-
10	Goa	85	2.76	1.50	-	15.76	17.26	-	-	-	-
11	Gujarat	4512	146.61	19.60	602.73	-	622.33	-	179.73	-	179.73
12	Haryana	1496	48.61	11.20		140.00	151.20	7.25	-	-	7.25
13	Himachal Pradesh	256	8.32	7.00	-	26.99	33.99	-	-	-	-
14	Jammu And Kashmir	867	28.17	8.30	158.60	-	166.90	-	-	-	-
15	Jharkhand	1183	38.43	103.93	6.29	1.62	111.84	5.70	-	0.89	6.59
16	Karnataka	4628	150.37	34.20	614.37	-	648.57	1.13	-	-	1.13

17	Kerala	1374	44.65	10.20	148.74	-	158.94	-	-	-	-
18	Ladakh	128	4.17	-	11.70	-	11.70	-	-	-	-
19	Lakshadweep*	2	0.07	-	-	-	-	-	-	-	-
20	Madhya Pradesh	4065	132.07	174.58	153.77	-	328.35	-	-	-	
21	Maharashtra	9310	302.51	45.70	1,140.68	1.86	1,188.24	-	-	-	-
22	Manipur	170	5.52	2.80	0.60	16.45	19.85		-	-	-
23	Meghalaya	111	3.62	1.10	21.69	43.38	66.17	-	21.69	-	21.69
24	Mizoram	143	4.64	2.40	-	28.00	30.40	-	-	-	-
25	Nagaland	176	5.73	4.10	-	0.07	4.17	-	-	-	-
26	Odisha	1373	44.61	139.77	101.92	63.00	304.69	127.47		-	127.47
27	Puducherry	150	4.89	1.00	12.95	0.06	14.01	1.00	0.97	-	1.97
28	Punjab	1836	59.67	18.30	254.69	50.00	322.99	-	-	-	-
29	Rajasthan	3552	115.41	24.20	95.53	213.75	333.48	=		-	-
30	Sikkim	40	1.3	0.80	-	3.62	4.42	0.23	-	3.62	3.85
31	Tamil Nadu	4942	160.56	69.40	398.13	40.00	507.53	-	-	-	-
32	Telangana	2789	90.63	115.50	-	=	115.50	=		-	-
33	Tripura	157	5.09	2.10	18.42	9.67	30.19	=	18.42	-	18.42
34	Uttar Pradesh	8161	265.19	80.90	521.41	-	602.31	-	31.71	-	31.71
35	Uttarakhand	585	19.02	10.80	42.08	-	52.88	-	-	-	-
36	West Bengal	3658	118.88	18.80	495.65	=	514.45	14.65	38.96	-	53.61
	Total	66,750.00	2,169.00	983.98	5,462.82	1,136.54	7,583.35	168.35	491.70	4.51	664.56

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1971 REGARDING "FUNDS UNDER AMRUT" DUE FOR ANSWER IN THE LOK SABHA ON 14 DECEMBER, 2023.

LIST OF PROJECTS TAKEN UNDER AMRUT 2.0 IN VIJAYWADA DISTRICT

S. No	District	ULB	Project Type	Project Title	Project Milestone	Project cost (In ₹ Cr.)	Physical Progress (in %)	Cost incurred (In ₹ Cr.)
1	KRISHNA	VIJAYAWADA	Water Supply	APTIDCO - Providing Water Supply Facility at Vijayawada ULB In Krishna District	DPR Approved	69.67		
2	KRISHNA	VIJAYAWADA	Water Supply	Providing Water supply facilities like Construction of Intake well, Pipelines, Pump Sets and ESLRs & GLSR,s in Vijayawada Municipal Corporation	Pending DPR Preparation	228		
3	KRISHNA	VIJAYAWADA	Sewerage/Septage Management	APTIDCO-Providing 3.30 MLD STP at the locations of Jakkampudi-I(A), Jakkampudi-II(B), Jakkampudi-III(C)& Jakkampudi-IV(D) at Vijayawada in Krishna District	Contract Awarded	14.89	88	11.11
4	KRISHNA	VIJAYAWADA	Sewerage/Septage Management	Reuse of Treated Sewage water from Auto Nagar STP and other STPs to Auto Nagar Industrial area (PPP)	Pending DPR Preparation	40		
5	KRISHNA	VIJAYAWADA	Sewerage/Septage Management	APTIDCO - Providing Sewerage Facility at Vijayawada ULB In Krishna District	DPR Approved	1.26		

6	KRISHNA	VIJAYAWADA	Sewerage/Septage	Rejuvenation and	DPR Approved	47.3	
			Management	upgradation of existing (old)			
				10 MLD STP to 20 MLD STP			
				and (new) 10 MLD MBBR			
				Plant at Auto Nagar to NGT			
				norms			
7	KRISHNA	VIJAYAWADA	Sewerage/Septage	Providing Sewer Network	NIT Issued	72.05	
			Management	along with HSCs in uncovered			
				areas of Vijayawada City.			
8	KRISHNA	VIJAYAWADA	Sewerage/Septage	Upgradation of STPs at Ajith	DPR Approved	89.65	
			Management	Singh Nagar(20+40 MLD),			
				Jakkampudi (20+20 MLD) and			
				RL Nagar (10 MLD) & DP			
				Stations Infrastructure,			
				SCADA etc., to NGT norms.			
9	KRISHNA	VIJAYAWADA	Water Body	Rejuvenation of BANDAR	Pending DPR	6.5	
			Rejuvenation	CANAL	Preparation		
10	KRISHNA	VIJAYAWADA	Water Body	Rejuvenation of ELURU	Pending DPR	6.5	
			Rejuvenation	CANAL	Preparation		
11	KRISHNA	VIJAYAWADA	Water Body	Rejuvenation of RYVES	Pending DPR	6.5	
			Rejuvenation	CANAL	Preparation		
12	KRISHNA	VIJAYAWADA	Water Body	Rejuvenation of waterbodies	Pending DPR	8.8	
			Rejuvenation	Krishna River & Budameru	Preparation		
			-	Rivulet (Drain) in Vijayawada	•		
				city			
13	KRISHNA	VIJAYAWADA	Water Body	Rejuvenation of	Pending DPR	2.25	
			Rejuvenation	Payakapuram Cheruvu	Preparation		
	•	593.37	11.11				

ANNEXURE-III REFERRED TO IN REPLY TO PART (d) & (e) OF UNSTARRED QUESTION NO. 1971 REGARDING "FUNDS UNDER AMRUT" DUE FOR ANSWER IN THE LOK SABHA ON 14 DECEMBER, 2023.

LIST OF PROJECTS TAKEN FOR WATER BODY REJUVENATION UNDER AMRUT 2.0 IN VIJAYAWADA

S. No.	District	ULB	Project Type	Project Title	Project Milestone	Approved/ Awarded Cost	Physical Progress (in %)
1.	KRISHNA	VIJAYAWADA	Water Body Rejuvenation	Rejuvenation of BANDAR CANAL	Pending DPR Preparation	6.5	-
2.	KRISHNA	VIJAYAWADA	Water Body Rejuvenation	Rejuvenation of ELURU CANAL	Pending DPR Preparation	6.5	-
3.	KRISHNA	VIJAYAWADA	Water Body Rejuvenation	Rejuvenation of RYVES CANAL	Pending DPR Preparation	6.5	-
4.	KRISHNA	VIJAYAWADA	Water Body Rejuvenation	Rejuvenation of waterbodies Krishna River & Budameru Rivulet (Drain) in Vijayawada city	Pending DPR Preparation	8.8	-
5.	KRISHNA	VIJAYAWADA	Water Body Rejuvenation	Rejuvenation of Payakapuram Cheruvu	Pending DPR Preparation	2.25	-
		30.55					
